

ITEM NO.15

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 10041/2024

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Appellant(s)

VERSUS

BABUA KOERI (D) & ORS. Respondent(s)

[Only C.A. No. 10042/2024 is listed under this item]

WITH

C.A. No. 10042/2024 (III-A)

Date : 07-04-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Akhilesh Kumar Pandey, AOR
Mrs. Shalini, Adv.

Mr. Rajeev Singh, AOR

For Respondent(s) :

Mr. Sushant Kumar Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Anurag Singh, Adv.
Mr. Ankur Yadav, AOR

Mr. Shashikant Pralhad Chaudhari, Adv.
Ms. Surabhi Singh, Adv.
Ms. Asha Gopalan Nair, AOR

Mr. Akhilesh Kumar Pandey, AOR
Mrs. Shalini Chandra, Adv.

Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 10042/2024

Respondent Nos. 1 (i) and 2 are duly represented.

contd...

Certificate of service from the High Court in respect of respondent Nos.1 (ii to v) is still awaited. Let a reminder be issued.

Service is complete on the remaining respondents, but none has entered appearance.

List again on 21.05.2025.

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SUJATA SINGH
Registrar